

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) The Commission on Major Ports have recommended that the actual rates on commodities should range between two limits, of direct costs—the actual costs of handling the traffic without any provision for depreciation or overheads—and the ability of the traffic to bear and that the revenue realised should be adequate to cover total costs and yield a proper return. They had also recommended that the results of cost analysis should be taken into account in deciding upon the rates. These recommendations have been accepted by the Government and consequently a review of port charges levied by the Major Port Trusts is under consideration.

Setting up of a Medical Commission

1945 SHRI JAGANNATH MISHRA SHRI BANAMALI PATNAIK

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state.

(a) whether there is a proposal to set up a Medical Commission, and

(b) if so, the composition and functions of the proposed Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF D P. CHATTOPADHYAYA): (a) and (b). No, Sir. However, a Committee has been constituted to examine the progress of implementation of recommendation made by a Medical Education Committee set up in 1968 by Government of India. On receipt of its report and depending upon the findings, the need, if any, for setting up of a Medical Education Commission will be considered.

Incentive for Central Government employees residing in the satellite towns of Delhi

1946 SHRI JAGANNATH MISHRA Will the Minister of WORKS AND HOUSING be pleased to state what incentive Government propose for such Central Government employees who take up residence in the satellite towns of Delhi like Ghazabad and Faridabad to ease congestion in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND IN THE MINISTRY OF HEALTH & FAMILY PLANNING (PROF D P. CHATTOPADHYAYA): Government have no proposal under consideration for the grant of incentives to Central Government employees who take up residence of their own accord in the satellite towns of Delhi. However, certain concessions are granted to Central Government employees whose headquarters are changed as a result of Government policy. These concessions are as shown in the Government of India Ministry of Finance Office Memorandum No 15(17)E-II(B)/58 dated the 17th July 1958 a copy of which is laid on the Table of the House [Placed in Library See No LT-3925/72].

Central directive to States to prevent landlords from escaping ceiling laws

1947 SHRI RAM BHAGAT PASWAN. Will the Minister of AGRICULTURE be pleased to state:

(a) whether any Central direction has been given to State Governments particularly the Government of Bihar against the landlords, who are trying to save their land, from land ceiling, and

(b) if so, the main feature thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI ANNASAHEB P SHINDE) (a)
On the basis of the decisions of the
Chief Ministers Conference held on
July 23, 1972 a national guideline was
prepared and communicated to all the
States including Bihar

(b) The relevant part of the guideline says —

III Retrospective effect

The amended ceiling laws should be given retrospective effect from a date not later than 24th January, 1971. A specific provision should be made in the ceiling law making it clear that the onus of proving the bonafide nature of any transfer of land made after that date will be on the transferer.

समस्तीपुर, बिहार में कन्द्रीय जिला अस्पताल

1948. श्री राम भगत पासवान :

श्री ईश्वर चौधरी :

क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या बिहार के समस्तीपुर जिले के केन्द्रीय अस्पताल में 1 लाख व्यक्तियों के लिए रोगियों की शैया केवल दो हैं जबकि जिले की आबादी 20 लाख है , और

(ख) सरकार का विचार इस सम्बन्ध में क्या कार्यवाही करने का है और गत तीन वर्षों में केन्द्रीय सरकार ने अस्पताल को किसने सहायता दी है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय तथा निर्माण और आवास मंत्रालय से राज्य मंत्री (प्रो० डी० पी० चटर्जीना-ध्याय) (र) इस समय बिहार के समस्तीपुर अस्पताल में 62 पलंग हैं।

(ज) बिहार सरकार इसी अस्पताल के अन्दर 9 प्राथमिक इलाज की सुविधा के विषय में आदेश जारी कर रही है। राग विज्ञान प्रयोगशाला, दन्त-क्लीनिक, रक्तदान एक्सपेरिमेंटल लैबरी तथा अस्पताल तथा अस्पताल के लिए जिनमें समस्तीपुर अस्पताल में सम्मिलित हैं अतिरिक्त मात्र सामान्य आरोग्य के मजदूरों के प्रश्न पर राज्य सरकार विचार कर रही है। चिकित्सीय सुविधाएँ देना राज्य सरकार की जिम्मेदारी है शर्त यह है कि भारत सरकार द्वारा दत्त अस्पताल के लिए वार्ड भी वित्तीय सहायता नहीं दी गयी है।

दिल्ली में हरिजन छात्रों के लिए छात्र-वृत्तियाँ

1949 श्री राम भगत पासवान :
क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या दिल्ली शहर में प्राइमरी कक्षाओं से लेकर उच्चतर माध्यमिक कक्षाओं